

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 853 of 2019

&

I.A. No. 2596 of 2019

IN THE MATTER OF:

Gursharan Singh

...Appellant

Versus

The State Trading Corporation of India Ltd. & Anr.

...Respondents

Present:-

For Appellant: Mr. Nikhil Nayyar, Sr. Advocate with Mr. Naveen Kumar Chaudhary, Advocate.

For Respondent: Dr. Maurya Vijay Chandra and Mr. Sucheta Gupta, Advocate for R-1.

Mr. Ashok Juneja, Respondent No. 2

Mr. Divender Arora, (RP)

ORDER
(Virtual Mode)

06.11.2020 Learned counsel for the Appellant further heard.

For further arguments list the Appeal 'For Admission (After Notice) hearing on **1st December, 2020.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)